NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No. 237/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017

NAME OF THE PARTIES: M/s. UTC Fire & Security India Ltd.

SECTION OF THE COMPANIES ACT: 441 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
18.	UTC Fisce 4 Security ext. Ud.	Company Sec	Ent.

ORDER

CP No.237/441/NCLT/MB/MAH/2017

List this matter on 14.12.2017.

V. NALLASENAPATHY
Member(Technical)

Sd/B. S. V. PRAKASH KUMAR
Member (Judicial)